GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION No.386 TO BE ANSWERED ON 05.12.2023

Asian Games 2023

386. SHRIMATI SAJDA AHMED:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has assessed the performance of Indian contingents who participated in the Asian Games 2023 in China and if so, the details thereof;

(b) whether the Government adopted a reward policy for emerging and highperforming athletes in the Asian Games;

(c) if so, the details of the reward policy adopted by the Government for athletes excelling in the International and National Games;

(d) whether the Government adopted any schemes for providing financial aid to eminent sportspersons and their families who are facing financial hardships;

(e) if so, the details thereof; and

(f) the details of strategy the Government has adopted to encourage sponsors to allocate investments toward athletes participating in swimming and track and field events?

ANSWER THE MINISTER OF YOUTH AFFAIRS AND SPORTS [SHRI ANURAG SINGH THAKUR]

(a) Yes, Sir. The Government of India has assessed the performance of Indian contingents who participated in the Asian Games 2023 in China. India has won 107 medals which includes 28 Gold, 38 Silver and 41 Bronze and India placed at

4th in Asian Games 2023. It was India's best performance at Asian Games in terms of medals won.

(b) & (c) Cash Awards to the medal winners in international sports events including those in Olympics Games, Commonwealth Games and Asian Games are given under the Ministry of Youth Affairs and Sports' scheme 'Special Awards to Medal Winners in International Sports events and their Coaches'.

(d) & (e) The Ministry of Sports and Youth Affairs implements the Scheme of 'Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons' (PDUNWFS) with the objectives to provide suitable assistance to outstanding sportspersons and their dependents now living in indigent circumstances, to provide suitable assistance to outstanding sportspersons injured during the period of their training for competitions and also during the competitions, depending on the nature of the injury, to provide suitable assistance to sportspersons for medical treatment, to provide suitable assistance to promote welfare of sportspersons generally in order to alleviate distress among them and to provide assistance to sportspersons living in indigent circumstances for training, procurement for sports equipment, participation in national and international sports events etc.

(f) The Government has set up National Sports Development Fund (NSDF) in 1998 to mobilize resources from corporates both in public and private sectors for development of sports in the country. NSDF scheme has the provision which allows the donor to indicate a project along with any specific location/ aspect for funding and also an executing agency for execution of the project while making donation to the fund, subject to general policy guidelines and rules, if any, on this behalf, if the amount of contribution is Rs.5 lakh and above. Donors have the choice to indicate specific sports including swimming and track and field events.

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